

ITEM NO.116

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 2468-2469 OF 2005

U.O.I.

Appellant (s)

VERSUS

ARUN JYOTI KUNDU & ORS.

Respondent(s)

(With appln.(s) for impleadment as party respondent)

Date: 31/05/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

(VACATION BENCH)

For Appellant(s)

Mr.T.S.Doabia, Sr.adv.

Mrs.Kiran Bhardwaj, Adv.

For Mr.D.S.Mahra, adv.

Mrs Anil Katiyar,Adv.

For Respondent(s)

Mr. G.S. Chatterjee,Adv.

Mr.Aditya Sharma, adv.

Mr. K.S. Rana ,Adv

Mr.Davin Rao, Adv.

For Mr.Kh.Nobin Singh, Adv.

UPON hearing counsel the Court made the following

O R D E R

A prayer is made for adjournment on the ground that learned counsel for the respondent is not available. Call after summer vacation at the request of respondent.

y Aggarwal)

(G.V.Ramana)

(Vija

2

Court Master

Court Master